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(ii)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION No. 03 /2004-09

NEW DELHI: 31st August, 2004

S.O. (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy, 2004-2009, the Central Government hereby notifies the ITC(HS) Classifications of Export and Import Items, 2004-2009 as contained in Annexure to this notification, which shall come into force from 1st September, 2004.

This issues in Public Interest.

Sd/-

(G.K.PILLAI)

Director General of Foreign Trade and
ex-officio Additional Secretary to the Government of India

Copy to all concerned.

Encls.: - ITC(HS) Classifications of Export and Import Items,
2004-2009.

(Issued from File No. RSR/Pol.I/98-99/Coord.)